

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00393/2019

Jabalpur, this Friday, the 02nd day of August, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. A.K. Kohle S/o Late Ratiram Kohle Occupation Govt. Job Age 58 years R/o Bajrang Bal Bihar, Barela Jabalpur (MP) 482001
2. N.K. Khatik, S/o Late Churaman Khatik Occupation Govt. Job Age-57 years R/o 257 Bhartipur Badi Omti Jabalpur (MP) 482002
3. A.K. Ahirwar S/o Shri Dhaniram Ahirwar Occupation Govt. Job Age 57 years, R/o Type III- Quarter No.8/4 CQAW Colony Gun Carriage Factory Jabalpur (MP) 482001
4. S.K. Jain S/o Late Vijay Kumar Jain, Occupation Govt. Job Age 55 years R/o House No.130 Jagdamba Colony MR-4 Road, Vijaynagar Jabalpur (MP) 482002 **-Applicants**
 (By Advocate –**Shri Akash Choudhary**)

V e r s u s

1. Union of India, Through its Secretary Ministry of Defence Dept. of Defence Production Room No. 136 South Bloc New Delhi 110001
2. The Secretary Dept. of Personnel & Training (DoP&T) North Block New Delhi 110001
3. The Director General of Quality Assurance (DGQA) Room No.308-A D-1 Wing Nirman Bhavan New Delhi 110001
4. The Controller Controllerate of Quality Assurance (Weapons) GCF P.O. Jabalpur 482011 (M.P.)
5. The Officiating DDG/Administration of Quality Assurance (DGQA) Nirman Bhavan PO New Delhi 110 011 **- Respondents**
 (By Advocate –**Shri S.P.Singh**)

O R D E R (Oral)**By Navin Tandon, AM:-**

The applicant has filed Misc. Application No. 200/937/2019
praying for withdrawal of this Original Application.

2. The respondents have no objection to the above prayer.
3. Accordingly, the Misc. Application No. 200/937/2019 is allowed and the applicant is permitted to withdraw this Original Application
4. The Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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